

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

124(ND)14

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.02.2020.**

**NAME OF THE COMPANY: Jasmohan Singh & Ors. V/s. M/s. Walco  
Engineering Ltd.**

**UNDER SECTION 9 OF IBC, 2016**

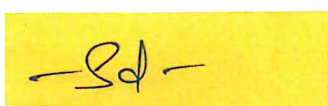
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Mr. Puneet Yadav, Mr. Tarun Arora, Advocates for the  
Petitioner  
Mr. Avinash Sharma, Advocate for the Respondent

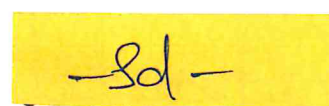
**ORDER**

Request for adjournment has been made on behalf of Ld. Counsels for both the parties. The Hon'ble Arbitrator is in the process of finalizing the report. It is stated that the same shall be submitted before this Bench within three days.

Be listed on 27<sup>th</sup> February, 2020.



**(L.N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**